

AMBUJ NATH
REGISTRAR GENERAL
HIGH COURT OF JHARKHAND
RANCHI

☎ : 2481449 (O)
2481116 (F)

Letter No. / Apptt.
Dated the 28th August, 2021

To

All the Principal District & Sessions Judges of the State of Jharkhand
Including the Judicial Commissioner, Ranchi. And
All the officers posted on deputation posts in the State of Jharkhand.


Sir,

In supersession to this Court's Letter No. 1756 dated 05th April, 2021 and in pursuance to the decision taken in the meeting of Hon'ble the Standing Committee dated 10th August, 2021, all the Judicial officers of the State of Jharkhand who were under orders of transfer vide Notification nos. 75/A, 76/A, 77/A, 78A, 79/A, 80/A, 82/A & 83/A dated 27th March, 2021, except the officers who are promoted to the rank of Principal District Judge vide this Court's Notification No. 133/A dated 28.08.2021, are directed to perform their duties at their present place of posting, in view of the forthcoming National Lok Adalat scheduled to be held on 11th September, 2021, unless expressly or impliedly directed to do otherwise by separate letter/notification/s and are directed to join their new assignments after the National Lok Adalat on or before 15th September, 2021.

Yours faithfully,
Sd/- Ambuj Nath
Registrar General

Memo.No.....3143..... /Apptt. Dated Ranchi, the 28th August, 2021

Copy forwarded to the all the officers concerned / the Central Project Co-ordinator,
e-Courts Project, High Court of Jharkhand, Ranch for information and needful.


Registrar General